

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6307
ANSWERED ON:06.05.2013
FOUR LANING OF NATIONAL HIGHWAY NOS. AND
Bhagat Shri Sudarshan;Singh Shri Ganesh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has given approval for four-laning of National Highway NH No. 23 and NH No. 75 including Bela-Jabalpur section on this National Highway passing through Madhya Pradesh;
- (b) if so, the details and present status thereof along with the time-frame fixed for these projects;
- (c) whether the acquisition of land for Bela-Jabalpur section on NH No. 75 has been completed and if so, the details thereof;
- (d) whether the Government has received any proposal with regard to providing compensation to the farmers for acquiring their land for this project and if so, the action taken by the Government in this regard;
- (e) whether funds have been released/provided for the project and if so, the details thereof and if not, the reasons therefor; and
- (f) whether there is any delay in the completion of the said project and if so, the reasons therefor and the steps taken by the Government for expeditious completion of the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) and (b) National Highway No. 23 does not pass through Madhya Pradesh. Four laning of National Highway No. 75 from Bameetha to Satna and Satna to Bela Section has already been awarded with the schedule of completion of 24 months from the appointed date. The four laning of NH No. 75 from Jhansi to Khajuraho is not found to be viable on BOT(Toll). National Highways Authority of India (NHAI), the implementation agency, has been advised to restructure the project to make it viable. Bela-Jabalpur stretch is a part of Rewa-Katni-Jabalpur Section of NH-7 (not on NH-75), the work for four-laning has been awarded and scheduled for completion in 30 months from the appointed date.
- (c) and (d) Out of six Competent Authority for Land Acquisition (CALA) appointed for the project of four laning of Rewa-Katni-Jabalpur section of NH-7, award from one CALA has been received.
- (e) Funds for pre-construction activities including land acquisition are available through budgetary resources. As regards the construction, the project is on BOT(Toll) basis.
- (f) The delay in acquisition of land and environment clearance delayed the project. The matter is pursued with the State Government at the top level for expediting the land acquisition and other pre-construction activities. Environment clearance has been received on 21.03.2013.